

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 207 of 2012

Dated :30th January, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**Nabha Power Ltd. & Anr. ... Appellant(s)
Versus
Punjab State Power Corporation Ltd. & Anr. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Sitesh Mukherjee
Mr. Aniket Prasoon**

**Counsel for the Respondent(s): Mr. Anand K. Ganesan for R.1
Mr. Sakesh Kumar for R.2**

ORDER

As agreed by the learned counsel for the parties, post the matter on **20.02.2013** for hearing.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/rkt